

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/232(CHE)/2022
NAME OF THE PETITIONER : IDBI Bank Limited
NAME OF THE RESPONDENT(S) : S. Naveen Chandra
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. Kasturi Rangan for the Petitioner. Ld. Counsel Mr. Haran for Mr. Avinash Krishnan Ravi for the Respondent

Reply has been received and Petitioner sought time to file rejoinder.

Rejoinder, if any, be filed within 2 weeks.

List the Petition for hearing on **05.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk